

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00453/2019

DATED THIS THE 22nd DAY OF DECEMBER, 2020

CORAM:

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)
HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

Radhakrishna Kamath

Age: 54 years

S/o Hanumanthappa Kamath

Working as Postal Assistant

Koteshwara P.O. – 576222.

Residing at:

“Sri Hanumantha”

Main Road, NH-17

Kumbashi-576257.

...Applicant

(By Advocate Shri P.Kamalesan)

Vs.

1. Union of India

Represented by Secretary.

Department of Post

Dak Bhavan

New Delhi-110001.

2. Chief Post Master General

Karnataka Circle

Bangalore-560001.

3. Post Master General

S.K.Region

Bangalore-560001.

4. Superintendent of Post Offices

Udupi Postal Division

Udupi-576101.

...Respondents

[By Advocate Shri N.Amaresh (proxy for Shri V.N.Holla)]

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

The present Original Application has been filed by the applicant under Section 19 of the Administrative Tribunals Act, 1985 seeking therein the following relief:

- i. Quash the Superintendent of Post Offices, Udupi division, Udupi-576101 letter No.E2/15/Pay DLGs/ dated: 8-2-2019 vide Annexure-A4.
- ii. Direct the respondents to grant 3% pay benefit from the date of promotion as Postal Assistant.
- iii. Grant any other relief as deemed fit into the facts and circumstances of the case, in the interest of justice and equity.

2. At the very outset, Shri P.Kamalesan, learned counsel representing the applicant, very fairly submitted that an identical Original Application No.476/2019 has been dismissed by this Tribunal on 18.12.2020.

3. In view of the above statement made by Shri Kamalesan, the present Original Application is dismissed in terms of order dated 18.12.2020 passed by this Tribunal in OA.No.476/2019.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

/ps/

**(SURESH KUMAR MONGA)
MEMBER (J)**